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Title: Regarding inclusion of eligible persons under National Food Security Act (NFSA) -laid.

SHRI MARGANI BHARAT (RAJAHMUNDRY): GOI is on record saying that coverage under NFSA has to be determined by States and the criteria for identification of priority households and their actual identification is the responsibility of concerned State Government. In pursuance of this, GoAP conducted transparent door-to-door survey and issued 1.47 crore PDS cards covering 4.3 crore eligible beneficiaries as per NFSA norms and as per increase in population after 2011. But, due to artificial ceiling erroneously put by GOI, AP is at the receiving end and rice is given to only 0.91 crore ration card holders covering just 2.68 crore units against earlier 3.92 units and revised 4.3 crore units under NFSA. So, I request Minister of Consumer Affairs, Food & Public Distribution to revisit the present population coverage ratios and include all the eligible 1.47 crore Ration Cards of 4.3 crore units under NFSA priority households in true spirit of NFSA, 2013.